## GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:651
ANSWERED ON:03.08.2011
UNFAIR PRACTICES IN SCHOOLS
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## Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether unfair practices in schools, ranging from donations and nexus with coaching centres are prevailing in various parts of the country;
- (b) if so, whether the Union Government had investigated the matter;
- (c) if so, the details and outcome thereof and if not, the reasons therefor;
- (d) whether there is an urgent need to enact a central law in this regard; and
- (e) if so, the time by which such law is likely to be enacted?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

- (a) to (c) Education is a concurrent subject and a majority of schools are within the purview of the State Governments. It is for the concerned State Governments to regulate unfair practices in such schools.
- (d) & (e) To promote transparency and accountability of the educational system towards its primary stakeholders i.e. children and their parents, it was decided in the meeting of Central Advisory Board of Education (CABE) held on 7th June, 2011 to propose a legislation to prevent and prohibit adoption of unfair practices in school education. It was also decided to constitute a CABE Committee comprising Minister, members of Civil Society as well as educationists, which will prepare a preliminary draft, for the proposed bill.